

(2018) 03 MAD CK 0138

Madras High Court

Case No: Writ Appeal (Madurai) No.1029 of 2014, Miscellaneous Petition (Madurai) No.1, 2 of 2014

K.Kannan

APPELLANT

Vs

Deputy Registrar of
Co-operative Societies

RESPONDENT

Date of Decision: March 15, 2018

Acts Referred:

Tamil Nadu Co-operative Societies Act, 1983 &” Section 75(1)(d), 75(3), 90(9)(a)(iii), 90

Citation: (2018) 03 MAD CK 0138

Hon'ble Judges: M.Sathyanarayanan, J; R.Hemalatha, J

Bench: Division Bench

Advocate: M.Saravana Kumar, A.Muthukaruppan

Final Decision: Partly Allowed

Judgement